

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
16-04-2024 AT 10:30 AM**

**CP (IB) No. 5/95/HDB/2023
AND
IA (IBC) 608/2024 in CP (IB) No. 5/95/HDB/2023
u/s. 95 of IBC, 2016**

IN THE MATTER OF:

State Bank of India (Stressed Assets Management Branch) **...Petitioner**

AND

Mr. Manoj Kumar Agarwal (G S Oils Limited) **...Respondent**

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

O R D E R

IA (IBC) 608/2024

Learned Counsel Ms Kushi Singh, for applicant present physically.
Issue Notice to the Personal Guarantor by registered/ speed post with acknowledgment due and through e-mail, to be taken up within 3 days' time. Meanwhile, counter if any to be filed by the Personal Guarantor within 10 days' time. Posted to 28.04.2024 for filing proof of service and for counter.

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**